Claim List as on 26th May 2022	29th April 2022	Name of VISA RESOURCES INDIA LIMITED
		A LIMITED

ng unuer clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016 Annexure

		-		-	5,30,07,60,500		5,78,70,78,704	S	Total	
									creditors)	
		_							(other than financial creditors and operational	
	9						-		Other creditors, if any,	9
	_								and Employees and Government Dues)	
	8								Operational creditors (other than Workmen	'n
	7								Operational creditors (Government Dues)	7
	6								Operational creditors (Employees)	6
	5		,	,		-	-		Operational creditors (Workmen)	J.
									financial creditors belonging to any class of	
	4				,				Unsecured financial creditors (other than	4-
									financial creditors belonging to any class of	
	w			,				,	Secured financial creditors (other than	,,
									class of creditors	
	2		T.				,	Ŷ.	Unsecured financial creditors belonging to any	1-
Calculation)										
Interest	_									
(variation in	<u></u>								class of creditors	_
Annex-1	-		,	,	5,30,07,60,500	5	5,78,70,78,704	s	Secured financial creditors belonging to any	-
		=			adillitien					L
	ē	•			admitted			claims		
	Annexu	under	admitted	claims	Amount of claims	No of chains	Amount	No of	Category of creditor	
any	in	claims	claims not	contingent claims not			received	re		No.
Remarks, if	Details R	Amount of Details Remarks, if		Amount of Amount of		Summary of claims admitted	Summary of claims	Summa		×
Amount in ?)	(A									

SOUNT CAT LEASURE NO. CAT LEAS

Annexure-1

Name of the corporate debtor: VISA RESOURCES INDIA LIMITED; Date of commencement of CIRP: 29/04/2022; List of creditors as on: 26/05/2022

List of secured financial creditors belonging to any class of creditors

															(an announce)
SI.	Sl. Name of creditor	ldentifica	Details of c	Details of claim received		Deta	Details of claim admitted	itted			Amount	Amount	-	Amount of	amount of Amount Remarks, if any
Z o		tion No.	Date of receipt	Date of receipt Amount claimed	Amount of claim	Nature of	Amount	Amount	Whethe	Whethe % of voting	of	of any	cla	claim not	im not of claim
						claim	covered by	covered	7	share in	continge mutual	mutual	adr	admitted	nitted under
							security		related CoC		nt claim dues, that	dues, that			verificati
							interest	guarantee party?	party?			may be			on
-	PUNJAB NATIONAL BANK	PNB	22-05-2022	2,87,06,41,995	2,87,06,41,995				NO	54.16				٠	
12	BANK OF BARODA	вов	12-05-2022	1,26,11,71,278	95,02,23,097				NO	17 93	٠	,	31,09,48,181	8	,
						Secured									ROI
	UNION BANK OF INDIA	UBI	19-05-2022	69,62,42,901	69.62,42,901	Against			NO	13.13	,				
4	INDIAN OVERSEAS BANK	ЮВ	11-05-2022	54,48,42,019	51,68,80,564	Stock in		,	NO	9.75	,	,	2,79,61,455	455	,
						Trade &									
S	ASSET CARE & RECONSTRUCTION	ACRE	13-05-2022	41,41,80,511	26,67,71,943	Debtors		,	NO	5.03			14,74,08,368	3,002	5,568 - No Proof of mgher
	ENTERPRISE													3	
	Total			5,78,70,78,704	5,30.07,60,500	_		-		100	-	1	43,03,13,204	0,20	0,204